



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.12.2024

NOTICE

Please take notice that the **earlier notifications dated: 01.12.2024** regarding the Re-constitution of bench for the **Court – II on 02.12.2024 at 10:30 AM** and Notifying of **Part-Heard** matters **stands cancelled.**

Further please take notice that the **Court – II on 02.12.2024** will preside **at 10:30 AM** by the bench comprising of: **Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)** and **Hon'ble Mr. Ajai Das Mehrotra, Member (Technical).**

By order of Hon'ble Chairperson

-Sd/-

Registrar